

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (c). Yes, Sir. During 1982-83 a total quantity of 39.50 lakh tonnes wheat was purchased from USA in two lots. In August, 1982 a quantity of 24.95 lakh tonnes of wheat was contracted for import at an average FOB price of US dollars 164.66 per tonne. In November, 1982, a further quantity of 14.55 lakh tonnes of wheat was contracted at an average FOB price of US dollars 167.66 per tonne.

(d) The imports were made with a view to building up buffer stocks and as a measure for combating pressure on price.

#### Research Programmes on Mink, Fur and Karakul Pelt Sheeps at CSWRI

190. SHRI RAM KINKAR: Will the Minister of AGRICULTURE be pleased to refer to the replies given to Unstarred Questions 135 and 140 on 4 and 11 October, 1982 regarding Acquisition of Minks from USSR and Advances made by ICAR to STC respectively and state the reasons for taking up research programmes on mink, on fur rabbits and on Karakul pelt sheep at CSWRI when wool and meat production enhancement in the country are inadequate?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): The Central Sheep and Wool Research Institute is a premier Institute conducting research on production of animal fibres, meat, pelts and for skins from different animal species. Indian Council of Agricultural Research will only be conducting researches in the area of Karakul breeding and mink and rabbits breeding to develop appropriate technology for pelt and fur skins production. A large pelt and fur skin industry is presently existing in the country particularly in Jammu & Kashmir and largely depends on imported pelts & fur skins. Development of pelt and fur skin animals within the country would definitely help in cutting down the imports.

Research programmes on the improvement of carpet wool, apparel wool and mutton are also receiving adequate attention of the Council. Breeding of mink and fur rabbits will not interfere with wool & mutton production from sheep. Rather breeding rabbits for wool, fur skin and meat will add to the wool and meat production, respectively. Similarly breeding sheep for pelt production will have some improvement in wool production and quality and only a marginal negative effect on meat production as the number of sheep involved in the programme ultimately and the percentage of limbs slaughtered for pelt will be small.

#### Report of Karakul ewes and Karakul Femals Lames at CSWRI

191. SHRI RAM KINKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) number of Karakul ewes and date when imported number of female lambs annually from 1975-76 to 1981-82 and in 1982-83 upto 31st December 1982 at CSWRI and in Jammu and Kashmir separately correspondingly number of female age-wise that died and of those slaughtered for pelt each at CSWRI and J & K.

(b) number of Karakul females sold annually from 1975-76 till January 1982 by CSWRI and J&K separately giving to whom sold with price charged and number of females and males agewise in stocks as on 1st February, 1983 at CSWRI and J & K separately; and

(c) number of Karakul and cross-breed pelts, separately produced annually from 1975-76 at CSWRI and J & K and its disposal with receipts generated?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) 200 Karakul ewes were imported from USSR in 1975. Out of these 173 ewes were

received alive on 19-11-75 at Palam Airport, New Delhi. Of this 50 ewes were later sent to Ladakh in Jammu and Kashmir state. The number of female lambs born annually from 1975-76 to 1981-82 and in 1982-83 upto 31st December 1982 at Central Sheep and Wool Research Institute, Division of Carpet Wool & Karakul Pelt Production, Bikaner are given in Table-I laid on the Table of the House. [Placed in Library. See No. LT—5796/83]. The information in respect of Jammu and Kashmir has been called for and shall be laid on the Table of the House later on. The number of females age-wise that died and of those slaughtered for pelt at CSWRI are given in Table-II laid on the Table of the House. [Placed in Library. See No. LT—5796/83]. The information in respect of Jammu & Kashmir shall be laid on the Table of the House after its receipt.

(b) The number of Karakul females sold annually from 1975-76 till January 1982 and to whom sold with price charged in respect of CSWRI is given in Table-III laid on the Table of the House. [Placed in Library. See No. LT—5796/83]. The information in respect of Jammu and Kashmir shall be laid on the Table of the House on its receipt. The number of females and males age-wise in stock as on 1st February, 1983 at CSWRI is given in Table IV laid on the Table of the House. [Placed in Library. See No. LT—5796/83]. The information in respect of Jammu & Kashmir shall be laid on the Table of the House on its receipt.

(c) The number of Karakul and cross-bred pelts produced annually from 1975-76 at CSWRI are given in Table-V laid on the Table of the House. [Placed in Library. See No. LT—5796/83]. The information in respect of Jammu & Kashmir shall be laid on the Table of the House on its receipt. The disposal of

the Karakul and cross-bred pelts with receipts generated is given in Table-VI laid on the Table of the House. [Placed in Library. See No. LT—5796/83]. The information in respect of Jammu & Kashmir shall be furnished later on its receipt.

#### Central Cattle Breeding Farms

192. SHRI RAM KINKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) how many Central Cattle Breeding farms and ICAR Cattle Research Projects were in operation during 1979-80 to 1981-82;

(b) the total yearwise expenditure, on feeds and fodders, number of adult and young female cattle in herd at close of each financial years alongwith yearwise anticipated and actual revenue receipts;

(c) whether Government are satisfied with performance of each cattle breeding farm above, how much longer Government propose to continue to finance these when revenue receipts after so long do not even the feed costs;

(d) what reasons/justifications Government offer for such wasteful expenditure even under research projects, if such unecological results cannot be adopted by farmers; and

(e) what action Government propose taking to fix responsibility for such wastage and failures?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) A statement with requisite details is attached.

(b) to (e). Information is being collected and will be laid on the Table of the House.